

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.09.2020 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the court of Hon’ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 14 of 2020	Alkem Laboratories Ltd & Ors. Vs. Competition Commission of India & Ors.	Aman Singh Baroka	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 437 of 2020	Hem Chander Vs. Ganesh Prasad Agarwal & Ors.	Ankit Mangla	Sunil Prakash Vatsala Kak-R1 Sharma-R2
3.	Comp. App. (AT) (Ins) No. 448 of 2020	S. Uma Devi Vs. M. Visvesvaraya Co-operative Ltd.	Vipul Kumar	Addanki Haresh-RP Amit Pai-R1
4.	Comp. App. (AT) (Ins) No. 523 of 2020	V.V. & Sons LLC Vs. Bajaj Herbals Ltd.	Shyam Babu Baishya	
5.	Comp. App. (AT) (Ins) No. 552 of 2019	SREI Equipment Finance Ltd. Vs. Prabhakar Nanidraju, RP of MIC Electronics Ltd.	Arijit Mazumdar	S. Chidambana
6.	Comp. App. (AT) (Ins) No. 976 of 2019	Srei Equipment Finance Ltd. Vs. Cosyn Ltd. & Ors.	Arijit Mazumdar	Mullapudi Rambabu
7.	Comp. App. (AT) (Ins) No. 574 of 2020	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors.	Sandeep Bisht	Aparna Athota-R1 Rahul Chitnis-R2 & R3 Manmadharao-R4

8.	Comp. App. (AT) (Ins) No. 611 of 2020	Competent Authority and Deputy Collector (NSEL) Vs. Sisir Kumar Appikatla Interim Resolution Professional Metkore Alloys Industries Ltd. & Ors.	Aaditya Pande	Anuj Tiwari-R1 Aparna Athota-R1 Manmadharao-R4
9.	Comp. App. (AT) No. 89 - 90 of 2020	Super Royal Holidays India Pvt. Ltd. & Ors. Vs. Union of India & Anr.	Sanjay Nuli	P.S. Singh-R1 Dharm Singh-R2
10.	Comp. App. (AT) No. 112 of 2020	Goldstar Enclave Pvt. Ltd. Vs. Jasjit Pal & Ors.	Vikrant Pachnanda	Shaunak Mitra-R1 & R2 Soumya Dutta-R1 & R2 Neelu Singh-R2
11.	Comp. App. (AT) No. 120 of 2020	S. Subramanian Vs. The Registrar of Companies, Chennai	Rohit Sharma	P.S. Singh
12.	Contempt Case (AT) No. 24 of 2020 in in Comp. App. (AT) (Ins) No. 1113 of 2019	State Vs. Manoj K. Daga & Deepak Daga	Manoj Daga	Sandeep Bajaj Aakansha Nehra-R3

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

13.	Comp. App. (AT) (Ins) No. 294-295 of 2020 Part Heard	State Bank of India Vs. Visa Steel Ltd.	Pallavi	Sabyasachi Chaudhury
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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar